

Hindustan Aircraft Ltd.

*1631. **Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state.

(a) whether the Hindustan Aircraft Ltd, Bangalore, has manufactured aero-engines,

(b) if so, the cost of the engines; and

(c) whether there is likely to be continuous production of such aero-engines?

The Parliamentary Secretary to the Minister of Defence (Shri Fatehah-rao Gaekwad): (a) Yes, Sir. A prototype four cylinder aero-engine has been developed and manufactured at the Hindustan Aircraft Ltd, it is at present undergoing development trials.

(b) The cost of the engine can be stated with accuracy only after prototype has passed trials and production is planned.

(c) The question of going into full production will be decided after the development trials are over and the type certificate has been obtained.

Shri S. M. Banerjee: May I know whether we were importing these aero-engines, and if so, whether after our production there will be less imports?

Mr. Speaker: In reply to part (c) of the question, he has said, the question will be considered after testing.

Shri S. M. Banerjee: I want to know whether we were importing and whether we are now manufacturing, just for my information.

Mr. Speaker: Part (c) of the question is "whether there is likely to be continuous production of such aero-engines?" The hon. Parliamentary Secretary has just said that it is in the trial stage, and if it proves successful the matter will be considered. How can we expect him to answer whether he will stop imports? Hon. Members will themselves consider what question ought to be put and what not.

Shri S. M. Banerjee: I only wanted to know whether we have been importing.

Mr. Speaker: How can it be done, when the engine is being tested. Unless it is satisfactory, how can he say that he is not going to import any more?

Shri S. M. Banerjee: I want to know when this will be finalised.

The Minister of Defence (Shri Krishna Menon): To help him I can tell him we are not going to import such engines. As to when it will be finalised, the answer will be unscientific because it depends upon the trials.

Mr. Speaker: Whether the trials succeed or not, there will be no more imports? That is what he wants to know.

Shri Krishna Menon: The trials will succeed. Nothing fails if you try long enough.

Architectural Remains at Osia, Rajasthan

*1632. **Shri H. N. Mukerjee:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state.

(a) whether his attention has been drawn to press reports regarding the dilapidated condition of temples and other architectural remains at Osia Rajasthan State, and

(b) what arrangements for the preservation of the valuable relics are being made by the Department of Archaeology?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir.

(b) It is proposed to select some of them for protection and thereafter all necessary measures will be taken.

Shri H. N. Mukerjee: May I know why, when in a paper like the *Statesman* there is a special report which refers to the dilapidated condition of the architectural remains in Osia, Government seems to be unaware of the position altogether?

Shri Humayun Kabir: No such report has been brought to my notice or to the notice of the Department of Archaeology.

Shri H. N. Mukerjee: May I know if there has been a proper archaeological survey of the whole of Rajasthan, and steps are being taken to see that these relics are properly taken care of?

Shri Humayun Kabir: I have, in the reply to the question, said that it is proposed to select some of them and this selection could not have been done unless the survey had been completed.

Mr. Speaker. How did the hon Member get this information? If they get information from the newspapers, let hon Members come to the House with cuttings of newspapers. I am sure every Ministry would be having cuttings of newspapers, and try to verify from time to time whether the reports in the newspapers by which the hon Members go by are true or not. It may not formally be brought to the notice of the hon Minister departmentally, but certainly his Ministry must be aware of what happens and what reports are circulated in the newspapers.

Shri Humayun Kabir: After the notice was received I asked them to look into the papers, but there are so many papers in India, and unless the date is given, some indication is given, it is not possible to find out.

Shri H. N. Mukerjee: In this instance there was a special article in the *Statesman* with photographs of the alleged dilapidated condition, and I think I referred in the question in an asterisk to the date in which the *Statesman* published this particular article. It is most amazing that the Ministry takes no note of special articles in the *Statesman* with photographs to match.

Shri Humayun Kabir: As I said, this area has been surveyed and even if it be published in the *Statesman* it is not possible to expect that every

article will be scrutinised, unless attention is drawn to it.

Dr. M. S. Aney: Have the Archaeological Department no staff, no member of the staff, to look into the information that appears in the papers as regards these matters?

Shri Humayun Kabir: There is a section called the Press Information Bureau, and they send cuttings, but to my knowledge no such cutting has been brought to my notice. I look into the cuttings, but I have certainly not seen this cutting.

Shri Thirumala Rao: Is it a fact that the Archaeological Department is compiling a history of the temple architecture in the country, and is the hon Minister posted from time to time with the progress made about the temples mentioned in this question?

Shri Humayun Kabir: I do not understand the question because I have already said a survey has been made, we have selected some of the temples, we are completely aware of the situation.

Indian Scholars to Tibet

+

*1633. { Shri Bhakt Darshan
Shri P. C. Borooah
Shrimati Ra Palchoudhuri:
Shri Supakar:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state

(a) whether it is a fact that Government propose to send some Indian scholars to Tibet to study ancient manuscripts,

(b) if so, how many scholars will go and how long they will be permitted to study there, and

(c) the names of the scholars already selected?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) The proposal has been dropped for the time being

(b) and (c). Do not arise.